

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No.107**

**CP(CAA) No. 11/Chd/Pb/2023**  
**(2nd Motion)**

**IN THE MATTER OF:**

**Mohan Paper Mouldings Pvt. Ltd                    ...                    Transferor Company**

**With**

**Hartmann India Ltd.                                    ...                    Transferee Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 10.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.05.2024.

Sd/-

**Court Officer**